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NOTIFICATION  
INCOME-TAX

7129

No. 7091 (F.No.197/84/83-ITA.1): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Bombay Salesian Society, Bombay" for the purpose of the said clause for the assessment years 1985-86 to 1987-88.

*[Signature]*  
( DILIP SINGH )  
OFFICER ON SPECIAL DUTY.

To

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Copy to:-

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2. The Commissioner of Income-tax, Bombay City-IV, Bombay with ref. to his letter No. BC/TC/289(6)/83-84 dated, 26-11-1986.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.)/New Delhi.
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*[Signature]*  
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